IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 567/2016

IN THE MATTER OF:

Om Kamal Trading Private Limited

.....Petitioner

SECTION: UNDER SECTION 391(2) & 394

Order delivered on 20.11.2017

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

Deepa Krishan Hon'ble Member (T)

For the Petitioner(s):

Ms. Mivedita R. Sarda, Advocate

For the Respondent(s): Mr. Nawal Kishore Jha, Senior Panel Counsel for

UOI/ROC Jaipur

Mr. R.B. Mathur, Senior Standing Counsel for Income

Tax Department

ORDER

For order, see C.P. No. 564/2016

20.11.2017 Vineet